

CENTRAL ADMINISTRATIVE TRIBUNAL,  
JABALPUR BENCH,  
JABALPUR

Original Application No. 256 of 2006

Jabalpur, this the 22<sup>nd</sup> day of June, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman  
Hon'ble Shri A.K. Gaur, Judicial Member

Smt. Uma Gaur, W/o. Shri Madhusudan Gaur,  
Retired Teacher, T.G.T, G.C.Fy. School,  
R/o. 680, Agrawal Colony, Kamla Nehru Nagar  
Ward, Jabalpur (MP). ....

Applicant

(By Advocate – Shri K. Datta)

V E R S U S

1. Union of India, through the Secretary,  
Defence Production, Government of India,  
New Delhi.
2. The Chairman, Ordnance Factory Board,  
6, Khudiram Bose Road, Kolkata, (WB).
3. The Chief Defence Accounts (Pensions),  
Office of the Principal C.D.A. (Pensions),  
Swaraswati Ghat, Allahabad (UP).
4. The Senior General Manager,  
Gun Carriage Factory, Jabalpur (MP). ....

Respondents

O R D E R (Oral)

By A.K. Gaur, Judicial Member –

By means of this O.A., the applicant has prayed for quashing the order dated 19.9.2005 (Annexure A-4), as the same has been passed without giving an opportunity to the applicant to have his say in the matter and also in violation of CDS RP Rules, 1997.

2. The applicant has also stated that he has already moved a representation dated 10.2.2006 to the competent authority, for redressal of his grievances (Annexure A-10 to the Original Application). The applicant has stated that his grievance would be

redressed, if direction is issued to the respondents to decide the said representation.

3. In view of the facts stated above, we accordingly direct the respondents to consider the aforesaid representation of the applicant, as also the grounds taken in the Original Application by the applicant, and decide the same by a reasoned and speaking order within a period of three months from the date of receipt of a copy of this order. The applicant will be at liberty to approach this Tribunal, if she still feels aggrieved and so advised.

4. The Original Application stands disposed of at the admission stage itself.

*A.K. Gaur*  
(A.K. Gaur)  
Judicial Member

*G.C. Srivastava*  
(Dr. G.C. Srivastava)  
Vice Chairman

“SA”

पूछनकर्ता सं. ओ/न्या..... जवलपुर, दि.....

पतिलिपि अब्दे छित्त:-

- (1) संसिध, उच्च व्यापारिय वार एक्सेप्लाइन, जवलपुर
- (2) आवेदक श्री/श्रीमती/कु. .... के काउंसल
- (3) प्रस्तावी श्री/श्रीमती/कु. .... के काउंसल
- (4) अधिकारी, लोपाडा, जवलपुर एक्सेप्लाइन

सूचना एवं आवश्यक कार्ड दिए हैं

*Shri K. Datta HCJ/PA  
all respondents*

*...../...../..... उप रजिस्ट्रेशन*

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